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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4172 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
District & Sessions Judge, Ziro, Lower Subansiri District,
Arunachal Pradesh

Dated Guwahati, 7th August, 2019.

Sub:- Casual Leave.

Ref:- Application dated 02.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 05.08.2019 and 06.08.2019 along with station leave permission, has been granted/rejected, subject to availability of casual leave in your credit for the year 2019.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

4174
Memo NO.HC.VII-21/2008/41737A, dated 7.8.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]